## CENTRAL ADMINISTRATIVE TRIBUNAL JODHPUR BENCH

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CP No.290/00006/2019 in OA No.290/00328/2016

Decided On: 02.03.2021

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CORAM: HON'BLE MRS. JASMINE AHMED, MEMBER (J)
HON'BLE MS. ARCHANA NIGAM, MEMBER (A)

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Smt. Kamla W/o late Sh. Bansi Lal, aged about 58 years, R/o House No.62, 5<sup>th</sup> Road Sardarpura, Jodhpur, Rajashtan. Wife of Ex MES Senior Mech. HS I in the office of Garrison Engineer (AF) Jodhpur.

.....Petitioner

By Advocate: Mr. S.K. Malik, present through VC.

## Versus

- 1. Sh. A.K. Bajpai, Garrison Engineer (AF), Jodhpur.
- 2. Sh. V.K. Agarwal, Branch Manager, Punjab National Bank, Chopasani Road, Jodhpur.

.....Respondents

By Advocate: Mr. K.S. Yadav, present through VC.

2 (CP No.290/00006/2019)

ORDER (ORAL)

Per Hon'ble Mrs. Jasmine Ahmed, Member (J)

Heard.

2. Shri S.K. Malik, learned counsel for the petitioner very

fairly states that the grievances of the petitioner has already

been redressed by the respondent department and hence the

petitioner has no further grievance.

3. Accordingly, in view of the submissions made by learned

counsel for the applicant, nothing survives in the CP. Hence, the

same is dismissed and the notices issued to the respondents are

discharged.

(ARCHANA NIGAM)
MEMBER (A)

(JASMINE AHMED) MEMBER (J)

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